

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).22889/2010

NAGAR PALIKA PARISHAD

Petitioner(s)

VERSUS

M/S CHHOTE LAL & ORS.
(With prayer for interim relief)

Respondent(s)

Date: 02/03/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shankar Divate, Adv.

For Respondent(s)

Mr Bhakti Vardhan Singh, Adv.
Mr. P.V. Yogeswaran, Adv.
Mr Suraj Singh, Adv.
Mr. Pradeep Misra ,Adv

UPON hearing counsel the Court made the following
O R D E R

Nobody for the petitioner.

Issue fresh notice.

Dasti service is allowed which is permitted to be
served through the nearest Civil Court/Trial Court.

Process fee and spare copies to be paid before
10.3.2011.

If not paid, list before the Hon'ble Judge in Chambers
for non-prosecution against unserved respondent.

If paid, issue notice as per above order.

Served respondents may file counter affidavit.

List again on 18.4.2011.

(S.G.SHAH)
Registrar

hj